## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:2624 ANSWERED ON:26.08.2013 PENSION TO DEFENCE PERSONNEL Mishra Shri Mahabal

## Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to provide pension even to those officers and other Ranks personnel who have served army for less than ten years;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH)

(a) to (c) Minimum qualifying service is an essential criterion for pension in the Government. As per the existing rules, the minimum qualifying service required to earn service pension is 20 years for Commissioned Officers and 15 years for Personnel Below Officers Rank. No change to reduce the number of years of qualifying service to earn service pension is contemplated by the Government at present.